

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2407/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Chakraborty,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati the            June, 2020.

Sub: Commuted leave and station leave permission.

Ref:- Your Letter No. DJDH/2629/2020 dated 24.06.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted commuted leave for ten days w.e.f. 01.07.2020 till 10.07.2020 along with station leave permission from the evening of 30.06.2020 till the morning of 13.07.2020 (sufficing 11.07.2020 & 12.07.2020), **subject to submission of leave application in prescribed format, leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati and necessary medical documents.** Further, the Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer present at the station has been allowed to remain in-charge of the office and court of the District & Sessions Judge, Dhemaji during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-48/2017/2407/A, dated 26.6.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

2. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
26/6/2020

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*